

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 23 of 2014  
& I.A. Nos. 30 of 2014 & 31 of 2014**

**Dated : 3<sup>rd</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Vidarbha Industries Association ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) :**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1**

**ORDER**

Mr. Buddy A. Ranganadhan, the learned counsel for the Respondent seeks some time to file the reply, if any.

Post the matter on **04.03.2014**. In the meantime, Reply, if any, be filed after serving copy on the other side.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/ak